



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/1913/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the ^{5th} May, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter Nos. DJ.XII-2/2019-20/2021/E Dated 02.05.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 06.05.2020 & 08.05.2020 along with permission to leave the station w.e.f. the evening of 05.05.2020 till the morning of 11.05.2020, has been granted subject to strict adherence of lockdown protocol. The Addl. District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

Memo NO.HC.VII-75/1998/1914/A, dated 5.5.2020
JT. REGISTRAR (VIGILANCE)

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)